

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 419**  
(TO BE ANSWERED ON 13.12.2018)

**BENEFITS OF E-HRMS SYSTEM**

**419. KUMARI SELJA :**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the e-HRMS system has been made fully functional across the country;
- (b) if so, whether any difficulties have been faced in its implementation;
- (c) what measures have been taken by Government to ensure a seamless transition to this system;
- (d) the details of benefits that are expected to accrue to Government with the introduction of this system; and
- (e) the details of funds spent to create the system?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

- (a) & (b): The e-HRMS has been introduced at a pilot stage in the Department of Personnel & Training (DoPT).
- (c): The specialised agency of the Central Government i.e. National Informatics Centre (NIC) has been mandated to implement this project and integrate the system with the existing software systems.
- (d): The Project involves the creation and maintenance of eService Book, and other Service Records of Govt. of India employees in 27 different applications/modules.
- (e): Rs. 9 Cr. has been released for implementation of e-HRMS project to National Informatics Centre (NIC), and Rs.85.83 Lakhs has been spent on the setting up of the e-HRMS centre.

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